SHRI M. RUTHNASWAMY: May I know if the school imparts general education or technical education commercial education?

SHRI M. C. CHAGLA: General education.

SHRI DAYALDAS KURRE: know whether the Central Education Ministry has sent any direction to the State Governments also to start this type of schools for the workers?

SHRI M. C. CHAGLA: I understand there is a very fine college-somebody came to see me the other day-at Jamshedpur. It is called Workers College and the workers go to this college in the evening after working in the Jamshedpur factories. I have been thinking of this, but I want to make a success of this thing in Delhi first. Delhi is the capital of India and we should be a model for the rest of India. If we make a success of this educational experiment in the capital then we can tell the States to follow US.

## SENIORITY OF ASSISTANTS

\*246. Shri V. M. CHORDIA: Will the Minister of Home Affairs be pleased to refer to the answer given to Starred Question No. 562 in the 1964 Rajya Sabha on 3rd October, and state:

- (a) whether it is a fact that seniority of all the Assistants, who have put in more than 15 years service, is affected adversely due to the present seniority, Rules/Rotation system and they do not stand any chance of promotion in the near future; and
- (b) if so, what action has been taken by Government to revise these Rules?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI L. N. Mishra): (a) and (b) The provisions of the Central Secretariat Service Rules, 1962, relating to seniority

of Assistants follow the general principles enunciated in 1959. recruitment is made both directly as well as by promotion, the principle of rotation is considered most equitable and fair.

भी विमलकुमार मन्नालासकी बौरहिका: न्या श्रीमान यह बतलाने की कृपा करेंगे कि जो प्रोमोशन की प्रविध है उसके परिणाम स्वरूप जो विभागीय कर्मचारी ग्रसिस्टेक्ट पद पर प्रमोशन किये जाते है, वे जनियर हो जाते हैं उन कर्मचारियों की तुलना में जो यु० पी० एस० सी० से डायरेक्ट रिऋट होकर भाते हैं?

श्रीलित नारामच मिचः ऐसा नहीं हो सकता है। पहले डायरेक्ट रिक्कटमेण्ट बालों का प्रोमोशन होता है उसके बाद डिपार्टमेट वालों का होता है। फिर डायरेक्ट बालों का होता है भीर फिर डिपार्टमेंट बालो का प्रोमोजन होता है। इस तरह से यह देखा गया है कि यह चीज सन् १६४६ से चलती मा रही है भौर ठीक चल रही है।

भी विमलकुमार मन्नालालकी कौरविका: नया मानतीय मत्री जी यह बतलाने की क्रपा करेंगे कि ग्रभी जो ग्रसिस्टण्ट पद पर काम कर रहे हैं उन्हें इस पद पर काम करते हुए काफी अर्सा हो गया है, परन्तु उन्हें इस पद पर कनफर्म नही किया जाता है । इसका नतीजा यह होता है कि जो लोग वर्षों से इस पद पर काम करते श्रा रहे हैं वे डायरेक्ट रिक्रट वालों की तुलना में जुनियर हो जाते हैं। इस एनौमली को दूर करने के लिए सरकार कोई कार्यकारी करेगी?

भी ललित नारायण मिभ : जब डायरेक्ट रिऋटमेंट चलता रहेगा यह एनौमली चलती रहेगी। इस समस्या का समाधान केवल एक ही तरह से हो सकता है कि हम बायरेक्ट रिक्रुटमेंट बन्द कर दें भौर रोटेक्सन **के** तरक्की दें। लेकिन हमने पांच. *सा*ब

सालों कं: फिगर्स को देखा तो माल्म हुआ कि साल में ३० जगह खाली होती है श्रोर इस तरह से ज्यादा से ज्यादा १४ श्रादिमयों की तरक्की हो सकती है, जबिक १४३० श्रादमो हैं। श्रतः इस तरह में इस समस्या का समाधान नहीं हो सकता है।

شری پھارے لال کریا، ددطالب، میں مابھہ ملاری جی سے یہ جانا چاھوں کا که کہا یہ بات صحیح سے کہ تقریباً سبھی منستریز کے استاف کونسلوں نے گورنسلت کی توجه اس بات کی طرف دلائی ھے که سهنیوتی کے بارے میں جو رولز ھیں انہیں بدلا جانا چاھیئے گیوں کہ اسستنتوں کی ایک بہت بری قعداد اس چھز سے سفر (suffer) کر رھی ھے۔

†[श्री प्यारे साल कुरोल 'तालिब':
मैं मान्य मंत्री जी से यह जानना चाहूंगा
कि क्या यह बात सही है कि तकरीबन सभी
मिनिस्ट्रीज के स्टाफ काऊंसिलों ने गवर्नमेंट
की तवज्जो इस बात की तरफ दिलाई है
कि सिनियोरिटी के बारे मे जो रूल्ज हैं उन्हें
बदला जाना चाहिए, क्योंकि ग्रसिस्टेटों की एक
बहुत बड़ी तादाद इस चोज से सफर(suffer)
कर रही है?)

भी सिलत नारायण मिश्रः हमने यह देखा है ग्रीर हम समझते है कि ग्रभी जो चीज़ भल रही है उसको बदलना मुश्किल है।

Shri D. THENGARI: Is it a fact that the Central Secretariat Service (Reorganisation and Reinforcement) Scheme was a non-statutory document and that it cannot override or supersede the Ministerial Services (Recruitment, Promotion and Seniority) Rules which governed the service conditions of those appointed before 1st October 1962?

SHRI L. N. MISHRA: This question relates to the system of rotation and I am not aware of this particular Rule mentioned by the hon. Member.

SHRI BHUPESH GUPTA: When many of these people joined several years ago they were covered by different rules which have been mentioned now. When the rules were changed, were they given any option to choose under which rule they would function and is it not a fact that as a result of this particular rule a large number of people have lost seniority and they are being handicapped in the matter of promotions and so on and why in this case the rules should not be so modified remove this anomaly so as not prejudice the case of those people who have been in service for ten or twelve years and yet do not enjoy the seniority to which they are entitled?

SHRI L. N. MISHRA: I do not think as a result of any rules, people have lost their seniority. This system of rotation was evolved in 1958 and as a result of that people have not lost their seniority. It is only for purpose of future promotion this system of rotation is being followed.

\*247. [The questioner (Shri B. N. Bhargava) was absent. For answer, vide col. 1475 infra.]

\*248. [The questioners (Sarvashri Sitaram Jaipuria, Niren Ghosh and M. Basavapunniah) were absent. For answer, vide cols. 1475-76 infra.]

\*249. [Transferred to the 30th November, 1964.]

## †GANDHIJI'S CENTENARY

\*37. SHRI DECKINANDAN NARAYAN: Will the Minister of Education be pleased to state:

(a) whether Government have formulated any programme for the celebrations of Gandhiji's centenary in 1969; and

<sup>†[]</sup> Hindi transliteration.

<sup>†</sup>Transferred from the 17th November, 1964.